

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 4**  
**(IB)-190(PB)/2019**

**IN THE MATTER OF:**

Edelweiss Asset Reconstruction Company Pvt. Ltd.

... Applicant/petitioner

v.

Sachet Infrastructure Pvt. Ltd.

... Respondent

**Under Section 7 of IBC.**

**Order delivered on 25.09.2020**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant

Mr. Sumant Batra, Mr. Sanjay Bhatt,  
Mr. Rahul Mehandiratta, Advs. with  
Mr. Udayraj Patwardhan, RP

**ORDER**

At request, list the matter for hearing on **22.10.2020**.

—sd—

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

—sd—

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**